

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00302/2020

DATED THIS THE 21ST DAY OF DECEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)
(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore.)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)
(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore.)

Jayavibhava Swamy, KAS
S/o C.M. Yareseeme (Late),
Aged about 55 years
Working as Chief Executive Officer,
Karnataka State Khadi and Village Industries Board,
Khadi Bhavan, No.10, Jasma Bhavan Road,
Vasanth Nagar, Bengaluru-560 052 and
Residing at No.597, 7th Main,
2nd Cross, Vijayanagara,
Bengaluru-560 040.

....Applicant

(By Advocate Shri Basavaraj V. Sabarad- through video conference)

Vs.

1.The Union of India,
Represented by its Secretary,
Department of Personnel & Training,
North Block,
New Delhi-110 001.

2.The Union Public Service Commission,
Dholpur House,
Shahajahan Road,
New Delhi-110 069,

3.The State of Karnataka,
By its Chief Secretary,
Vidhana Soudha,
Dr. B.R. Ambedkar Road,
Bengaluru-560 001.

4. The State of Karnataka,
By its Principal Secretary,
Department of Personnel and
Administrative Reforms,
Vidhana Soudha, Dr. B.R. Ambedkar Road,
Bengaluru-560 001. ...Respondents

(By Shri M.V. Rao for R-1
Shri M. Rajakumar for R-2 and
Shri Ramesh Jois for R-3 & 4 – through video conference)

O R D E R (ORAL)
PER: SURESH KUMAR MONGA, MEMBER (J)

Shri Basavaraj V. Sabarad, learned counsel representing the applicant, at the very outset submitted that, the State Government vide its revised proposal dated 12.10.2020 has already recommended the applicant's name to Union Public Service Commission, for promotion to Indian Administrative Service for the select lists 2016, 2017, 2018 and 2019.

2. Learned counsel further submitted that, in view of the aforesated fact, the Original Application may be disposed of with liberty to the applicant to pursue his case with the Union Public Service Commission.

3. In view of the above statement made by Shri Basavaraj V. Sabarad, learned counsel representing the applicant, the Original Application is disposed of with liberty as aforesaid.

(RAKESH KUMAR GUPTA)
MEMBER (A)

vmr

(SURESH KUMAR MONGA)
MEMBER (J)